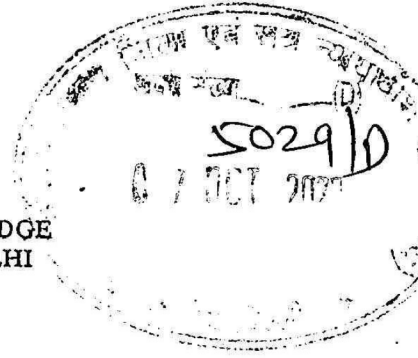


Website



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Due to official exigency, it is hereby directed:

1. Sh. Suresh Kumar, Civil Nazir, posted in the court of Dr. Tarun Sehrawat, POMACT, Shahdara District, Karkardooma Courts, Delhi shall look after the work of Execution Cases pertaining to the Court of Ms. Isra Zaidi, MM (Mahila Court-02) also, besides the work already assigned to him with immediate effect till further orders.
2. Sh. Naresh Kumar Soni, Civil Nazir, posted in the Court of Sh. Deepak Sherawat, SCJ/RC, Shahdara District, Karkardooma Courts, Delhi, shall look after the work of Execution Cases pertaining to the Court of Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District also, besides the work already assigned to him with immediate effect till further orders.
3. Sh. Sethi, Naib Nazir posted in the Court of Sh. Brijesh Kumar Garg, District Judge (Commercial Court-01), Shahdara District, Karkardooma Courts, Delhi, shall look after the work of Execution Cases pertaining to the Court of Sh. Deepanker Mohan, ADJ-04 also, besides the work already assigned to him with immediate effect till further orders.
4. Sh. Atul Kumar, Naib Nazir, posted in the Court of Sh. Aakash Mohan Singh, Civil Judge-01, Shahdara District, shall look after the work of Execution Cases pertaining to the Court of Sh. Reetesh Singh, District Judge (Commercial Court—04) Shahdara District also, besides the work already assigned to him with immediate effect till further orders.

Non-compliance of the above directions or immediate proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENU BHATNAGAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 9036-9044 /Admn./P&T/SHD/KKD/2023

Dated 06/10/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.